

o A 23/2000

13.7.2000 Hon. Mr. Justice R.R.K. Privedi, VC  
Hon. Mr. S. Dayal, A.M.

Learned Counsel for the  
applicant states that applicant Kamhai  
has died and he has to make  
substituted application. The case  
is adjourned for the purpose.

  
A.M.

  
VC

w/

or

Learned Counsel for the  
applicant has not been  
filed substituted application  
as yet.

~~May~~ ~~Submitted~~ ~~for~~ ~~the~~ ~~case~~  
Sub